Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

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Total	Other creditors, if any, (other than financial creditors and operational creditors)	Operational creditors (other than Workmen and Employees and Government Dues)	Operational creditors (Government Dues)	Operational creditors (Employees)	Operational creditors (Workmen)	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	Secured financial creditors (other than financial creditors belonging to any class of creditors)	Unsecured financial creditors belonging to any class of creditors	Secured financial creditors belonging to any class of creditors		Category of creditor
	2	12		1		5				No. of claims	Summary rece
452,33,59,720	1,42,02,720	177,70,04,920		46,83,941		272,74,68,139				Amount	Summary of claims received
20	1			0		2				No. of claims	Summa
199,39,67,432	283	162,43,07,864	100	0		36,96,59,285				Amount of claims admitted	J 3.
0	-			c	,	0				nt claims	Amount
252,93,92,288	1,42,02,437	1 47 07 437	15 26 97 05	46,83,941	2000	235,78,08,854				Adillitica	
0			0			0				verificatio	of Amount not of claims
		9	∞ .	7	6	4 2		w	2	-	Annexure
					+						ks, if



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 03-08-2023 Annexure-1

List of secured financial creditors belonging to any class of creditors (Amount in $\overline{\epsilon}$)

			No. 21.
			Sl. Name of Details of claim No. Creditor received Date Amount of claimed
			- O H
			of claim ived Amount claimed
			of claim eived Amount Amount claimed of claim admitted
			Details of claim admitted Nature Amount Amount of claim covered covered by by security guarantee
		interest	Details of claim admitted Amount Amou covered covere by by security guaran
			Details of claim Petails of
			Whether related party?
			% of voting share in CoC
			Amount Amount Amount of of any of claim contingent Mutual not claim dues, admitted that may be set-off
			Amount of any t Mutual dues, that may be set-off
			Amount of claim not admitted
			Amount Amount Amount Remark of any of claim of claim s, if any Mutual not under dues, admitted verification that may be set-off
			s, if any



Annexure-2

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 03-08-2023

List of unsecured financial creditors belonging to any class of creditors

creditor Date of Amount Amount receipt claimed of claim Name of claim received Details 0 admitted Nature of claim Details of claim admitted guarantee covered Amount Whether related party? % of voting share in CoC contingent Amount of claim dues, that of any may be mutual Amount set-off Amount of Amount of Remarks claims not claim admitted under verification (Amount in ₹)



Annexure-3

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 03-08-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

No. Sl. Name of creditor Date of Amount Amount Nature rec eipt clai med of claim of claim receive d Details of admitted claim Details of claim admitted covered by secur Amount interest covered by guar Amount Whether related party? voting share in CoC % contingent Amount claim Amount of Amount of Amount of Remarks dues, that may be set-off mutual admitted claim not verificaunder claim tion (Amount in ₹) , if any



Annexure – 4

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 03-08-2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. Name	Details of received	of claim		Details	Details of claim admitted	mitted		Amount of	Amount of Amount of any mutual claim not	Amount of claim not	Amount of Amount of Amount of Remarks, any mutual claim not claim under if any	Remarks, if any
	Date of receipt	Amount claimed	Amount of Nature of claim claim admitted		Amount covered by	Whether % of continge related Voting nt claim party? share in		nt claim	may be set- off		Vernication	
					guar antec		000				0	
Subham Corporation Private Limited	11-11-22	110,85,44,770	0	Financial Creditor	0	No	0%	0				CCD holder
				Financial	0		00/	0		0		OCCD Holder
Mr Manav Morada 20-12-22	da 20-12-22	124,41,40,380	0	OCreditor		No	0%					
Mr. S.B.Puri	07-01-23	4,73,715		0Financial	0	No	0%	0		0		holder
			22 52 00 000	Ciecasial		Ves	00%	0		0		0
Navayuga Engg Co Ltd	07-01-23	33,99,58,869	33,99,58,869 33,53,08,880Financial Creditor	Creditor		103	0/0					
Mr. Chinta Sridhar 07-01-23	ar 07-01-23	3,43,50,405	3,43,50,405Financial	Financial	0	Yes	0%	0		0		
				Creditor								



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 03-08-2023 Annexure 5

List of operational creditors (Workmen)

(Amount in₹)

Amount Amount Nature Whether % voting claim of related share in admitted claim party? CoC, if applicable off														
Amount Amount Nature Whether % voting claim of related share in admitted claim party? CoC, if applicable off								+						
Amount Amount Nature Whether % voting claim dues, admitted claim party? CoC, if admitted claim party? applicable off														
Amount Amount Nature Whether % voting claimed of claim of admitted claim party? CoC, if applicable off								-						-
Amount Amount Nature Whether % voting claimed of claim of related share in admitted claim party? CoC, if applicable off														T
Amount Amount Nature Whether % voting claim dues, talmed of claim admitted claim party? CoC, if applicable off														
Amount Amount Nature Whether % voting claim dues, tat may admitted claim party? CoC, if admitted claim applicable off														T
Amount Amount Nature Whether % voting claimed of claim admitted claim party? CoC, if admitted set-off														
Amount Amount Nature Whether % voting claimed of claim of related share in admitted claim party? CoC, if be set-off									The same of the					T
Amount Amount Nature Whether % voting claim dues, admitted claim party? CoC, if admitted claim applicable off														
Amount Amount Nature Whether % voting contingent mutual claimed of claim of related share in admitted claim party? CoC, if he set-				off		applicable								
ceived of of any Amount Amount Nature Whether % voting contingent mutual claimed of claim of related share in claim that may		6000000		he set-		CoC, if		claim	admittec		receipt			
Amount Amount Nature Whether % voting contingent mutual			101	that may	CIZIIII	share in		of	of claim	claimed	of	man	if any	
of of any		Manne	verification	mutuai	contingent		Whether	Nature	Amount	Amount		work	representative, work Date	
		admitted		of any	. 01					ived	rece	of	authorised	No.
Details of claim admitted Amount Amount Amount of	if any	Amount of	Amount of	Amount	Amount	n admitted	tails of clain	De		of claim	Details (Name	Name of Name Details of claim	SI.



Annexure 6

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 03-08-2023

List of operational creditors (Employees)

(Amount in₹)

	T	Г	Т	_	_		_		_		SI.
									•		SI. Name of No.authorised representative, if any
							Kiran	P.V.Shashi 2023			Name of claim received claim of claim received pate claime receipt
								2023	31-07-		Details of claim received Date Amo of claim receipt
								46,83,941			ils of eceived Amount claimed
									0		ils of Details of claim admitt eccived Amount of Nature Whether claimed claim of related admitted claim party?
						Employee	Employee	allowance	Onsite		Nature of claim
									No		Details of claim admitted of Nature Whether voting related voting share in CoC, if applical
									0		% of voting share in CoC, if applicable
											Amount of Amo contingent of s claim due tha ma be o
										O	Amount of any mutual dues, that may be set- off
									(0	Amount of Amount Amount or contingent of any claim claim dues, verification that may be set-off
									,	46.83.941	claim not if any admitted
-					nt.	commenceme	of	(on 317 day)	after 90th day	46.83.941 Claim made	if any



Annexure 7

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 03-08-2023

List of operational creditors (Government dues)

(Amount in₹)

No.				
SI. Details of claimant	Department			
aimant	Government			
Details of claim received	1 0			
ils of eceived	Amount Amount claimed claim admitte			
De	Date Amount Amount of Nature Whether of claimed claim of related admitted claim party?			
tails of cla	Nature of claim			
Details of claim admitted	Whether related party?			
ted	Whether % of related voting party? share in CoC, if applicable			
Amount of contingent	claim			
Amount of any	mutual dues, that may be set-off			
Amount of Amount of Amount of Amount of Kemarks, contingent of any claim claim of if any	verification			
claim not if any	Adline			
if any				



Annexure 8

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 03-08-2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

	S	4	ω	2	-		No.
Tree morrow	Arun Kapital	Navayuga Engineering Co.	Tamilnadu Generation and Distribution Corporation Limited	3G Cell Labs Private Limited	Vajra IOT private Limited		Name of creditor
	07-01-23	07-01-23	07-12-22	04-12-22	26-10-22	Date of receipt	Details rec
	2,58,229	81,32,745	112,42,37,539	2,61,27,288	9,43,76,659	Amount claimed	Details of claim received
		81,32,745 Operatio	112,42,37,539 Operatio nal Creditor	2,61,27,288 1,84,54,653 Operatio	9,43,76,659 3,49,04,851 Operatio	Amount of claim admitted	
Creditor	2,58,229 Operatio	5 Operatio nal Creditor	9 Operatio nal Creditor	Operatio nal Creditor	Operatio nal Creditor	Natu re of claim	Detail
7	0			0		Amount covered by security interest	ills of claim Details of claim admitted received
	0	0	0	0	0	Amount Amount covered by covered by security guarantee interest	mitted
	o No	0 Yes	7.	No	No	Whether related party?	
	0.016		69.562	1.142	2.160	% of voting share in CoC	
	6	0					Amount of contingent
	C		0			dues, that may be set-off	Amount of any mutual
	C		0	76,72,635	5,94,71,808	admitted	Amount of claim
0104		0	0	01	0	verification	Amount of Amount of claim claim under
Ce Allened		0 0	Madras Highcourt vide ofts order dt. 28.02.2013 mentioned that there is no stay hence there is no prohibition in admitting the claim	Hon'ble			Remarks, if any



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	(S7		Ind			Wij	Indi	J Te	Con	Nanjay	(Ind	Inter	Exp
Readleaf 20-03 Technologies Pvt 2023 Ltd	Commissioner (ST), Egmore Division, Chennai		India Ltd	Analogics Tech		Wipro Ltd	India Limited	Technologies	Consultants	jay	(India) Pvt Ltd	International	Expeditors
20-03-	2023	09-01-		07-01-23		06-01-23		09-01-23		09-01-23			09-01-23
1,91,02,883		50,000		4,99,59,813		38,42,12,929		6,70,47,233		15,90,907		3 - 3	19.09.095
0 Operatio nal Creditor	Creditor	50,000	nal Creditor	4,99,59,813 4,99,59,813 Operatio	nal Creditor	38,42,12,929 36,79,96,499 Operatio	nal Creditor	1,89,67,124	nal Creditor	7,25,395 Operatio	Creditor	nal	6.21.016Operatio
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		0		0		0		0		0			0
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c		0.003		3.091		22.770		1.174		0.045			0.038
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	0	0		c		0		0		0			0
	0 1.91.02.883			(1,02,10,450	1 62 16 420	4,80,80,109		8,65,112			12,88,079
the date of public announcement made in Form-A.	0 Claim received	(0		0	¢	0	C		C			0

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 03-08-2023 Annexure – 9

List of other creditors (Other than financial creditors and operational creditors)

ы	-	No.
EPFO	ESI	Sl. Name No of creditor
27-03- 2023	21-10-22	Details claim reco
1,42,02,437	283	Details of claim received ate of claimed
0	283	Amount of claim admitted
Other Creditor	Other Creditor	Details claim admit Nature Amount of covered claim Security interest
•	0	Details of claim admitted Amount Covered by Security interest Of Amount Covered by Covered by guarantee
0	0	of Amount covered by guarantee
Z	No	Whether related party?
	0	Amount of contingent claim
		Amount of any mutual dues, that may be set-off
1,42,02,437		Amount of claim not admitted
		Amount Amount of Remarks, of claim claim if any under admitted verification
received after 90 days. Delay is condoned by Hon'ble NCLT. Claim was not allowed as there is an existing dispute pending before Hon'ble EPFO Appellate Tribunal	Claim	Remarks, if any

